## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA NO.43/2018 IN CP NO. 65(ND)/2013 RT CP NO. 56/Chd/Pb/2016

Purshotam Kumar	Petitioner.
Versus	
M/s Graphic Motors Pvt. Ltd. & Ors.	Respondents.

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 15.03.2018.

Sd/-Court Officer

February 20, 2018